NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.07.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4379 of 2025 in Comp. App. (AT) (Ins) No of 2025	Amirsons Timber Vs. Skyline Engineering Contracts (India) Pvt. Ltd.	Gursat Singh Vachher
2.	I.A. No. 4381 of 2025 in Comp. App. (AT) (Ins) No of 2025	Employee Provident Fund Organization, Regional Office Indore Vs. Rajesh Jhunjhunwala, Liquidator of Parasrampuria Synthetics Ltd.	B. B. Pradhan

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2.

1. Notice Board

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By order

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Assistant Registrar